

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-758/77].

HOUSE-HOLD ELECTRICAL APPLIANCES (QUALITY CONTROL) AMENDMENT ORDER, 1977

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table a copy of the House-hold Electrical Appliances (Quality Control) Amendment Order, 1977 (Hindi and English versions) published in Notification No. S.O. 424(E) in Gazette of India dated the 28th June, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-759/77].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944 AND CUSTOMS ACT, 1962

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table:

1. Notification No. G.S.R. 482(E) (Hindi and English versions) published in Gazette of India dated the 11th July, 1977, issued under rule 8 of the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-780/77].

2. Notifications Nos. 160/77-Customs and 161/77-Customs (Hindi and English versions) published in Gazette of India dated the 20th July, 1977, under Section 159 of the Customs Act, 1962 together with an explanatory memorandum. (Placed in Library. See No. LT-761/77).

12.14 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business
1635 LS—8.

in the Rajya Sabha, I am directed to enclose a copy of the Motor Vehicles (Amendment) Bill, 1977, which has been passed by the Rajya Sabha at its sitting held on the 18th July, 1977."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Oil and Natural Gas Commission (Amendment) Bill, 1977, which has been passed by the Rajya Sabha at its sitting held on the 19th July, 1977."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

(1) The Motor Vehicles (Amendment) Bill, 1977.

(2) The Oil and Natural Gas Commission (Amendment) Bill, 1977.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CURBS ON IMPORT OF INDIAN TEXTILES IMPOSED BY EUROPEAN ECONOMIC COMMUNITY

SHRI VAYALAR RAVI (Chirayinkil): I beg to call the attention of the Minister of Commerce and Civil Supplies and Co-operation to the following matter of urgent public importance and request that he may make a statement thereon:

Reported curbs on import of Indian textiles imposed by the European Economic Community.